

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION No- 3961**

TO BE ANSWERED ON- 28/03/2022

**FOREST LAND CLAIMS**

3961. SHRI ANNASAHEB SHANKAR JOLLE:  
SHRI S. MUNISWAMY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of pending cases of forest land claims in the state of Karnataka along with the reasons for being the State with highest pending of such cases; and

(b) the details of the reasons that Government is not inclined to disposing/allotting the forest lands to the deserving mainly the tribal population of the State?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI BISHWESWAR TUDU)

(a) & (b): As per Forest Rights Act 2006 and rules made thereunder, the responsibility for implementation of the Act lies with State Governments/UT Administrations. As per the information received from State of Karnataka, the status of FRA applications received and disposed is as under.

Category	No. of applications received	No. of title deeds distributed	Extent of land involved (in acres)	No of applications rejected	No. of applications pending for disposal
STs	47708	12674	17590.76	32869	2165
OTFDs	240605	1976	2395.44	173967	64662
Community	5938	1343	36340.40	3136	1459
<b>Total</b>	<b>294251</b>	<b>15993</b>	<b>56326.60</b>	<b>209972</b>	<b>68286</b>

**Reasons for Pendency:** The state of Karnataka has provided information of district wise pendency of FRA applications, which may be seen in the **Annexure** enclosed. It shows that highest pendency is in Shivmoga and Uttarakanda as shown below.

- 46377 claims are pending in Shivmoga District. all application pending in Forest Right Committee at village level.
- Second highest pending in Uttarakanda District, 16316 applications are pending (8897 application pending in Forest Right Committee at village level, 6855 applications in SDLC and 564 applications in DLC level)

### **Pendency of claims filed by OTFDs:**

The state has submitted that out of 68,286 cases, there is pendency of 64,662 cases pertaining to OTFDs and has stated following reasons for pendency.

- i. Lack of documentary evidence in support of the claims. Mainly OTFD needs to prove antecedents of three generations or 75 years of ownership of forest land prior to 2005 or else they could not claim their rights over the forest land. Around 95% of pending case belongs to OTFD (64662 applications).
- ii. Claims filed for lands other than forest land or revenue land.
- iii. Multiple claims were filed for the same piece of land.
- iv. Multiple claims were filed from the same family.
- v. The term of office of DLC & SDLC nominated members from Taluk & District Panchayath members has been completed and the elections have not taken place.

### **Pendency of claims filed by ST:**

It is submitted by the State Government that there are only 2165 pending cases out of total 47,708 cases filed by STs, showing that 94.46% of the applications of Tribal's are disposed, 5.54% of the applications are pending at different levels as shown below.

<b>Committees</b>	<b>No. of applications pending for disposal</b>
FRC	1199
SDLC	950
DLC	16
<b>Total</b>	<b>2165</b>

The state has submitted that a detailed review meeting under the Chairmanship of Social and Backward class Welfare Minister was held on 22.02.2022 to examine the issues and problems related to FRA implementation and directions have been issued to Forest Department and Deputy Commissioners of concerned Districts for disposal of pending applications.

## District wise FRA Applications pending claims

Sl. No.	District	No. of applications received	No. of title deeds distributed	No of applications rejected	No. of applications pending for disposal
1.	Shivmogga	97075	2444	48254	46377
2.	Uttarakannada	88409	2855	69238	16316
3.	Ramanagara	4582	664	642	3276
4.	Mysore	7275	760	5657	858
5.	Gadaga	2368	619	1387	362
6.	Mandya	314	0	66	248
7.	Davanagere	11034	616	10179	239
8.	Koppal	221	4	0	217
9.	Chithradurga	5093	347	4633	113
10.	Bangalore Urban	87	0	0	87
11.	Dharawada	1418	45	1289	84
12.	Ballary	8199	0	8151	48
13.	Haveri	2829	56	2741	32
14.	Tumkuru	1434	0	1415	19
15.	Bangalore Rural	528	104	418	6
16.	Kodagu	4081	2098	1981	2
17.	Hassan	492	1	489	2
18.	Chikkamagalore	21313	1911	19402	0
19.	Chamarajanagara	2556	2136	420	0
20.	Dakshinakannada	2466	150	2316	0
21.	Udupi	2142	544	1598	0
22.	Belagavi	17424	551	16873	0
23.	Bagalakote	12377	88	12289	0
24.	Kalburgi	508	0	508	0
25.	Yadagiri	26	0	26	0
	<b>Total</b>	<b>294251</b>	<b>15993</b>	<b>209972</b>	<b>68286</b>